

# Act No. XXXV OF 1947

[PASSED BY THE INDIAN LEGISLATURE]

(Received the assent of the Governor General on the 18th April 1947.)

## An Act further to amend the Panth Piploda Laws Regulation, 1929.

1 of 1929.

**W**HEREAS it is expedient further to amend the Panth Piploda Laws Regulation, 1929, for the purpose hereinafter appearing:

It is hereby enacted as follows:—

1. This Act may be called the Panth Piploda Laws Short title. (Amendment) Act, 1947.

1 of 1929

2. In the Schedule to the Panth Piploda Laws Regula- Amendment of Schedule tion, 1929, after the entry relating to the Whipping of Schedule Act, 1909, the following entry shall be inserted, to Regn. For 1929. namely:—

1912	II	The Co-operative Societies Act, 1912.	...
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*Price anna 1 or 1½.*

GIPD-152LD-4-6-48-2,900